

R.O.C.No.15847-A/2017/B2

**SENIOR CIVIL JUDGE,
TRANSFER & POSTING**

NOTIFICATION No. 38 / 2017

The Government in G.O.(Ms).No.362, Home (Courts.III) Department, dated 27.04.2015, have issued orders sanctioning the constitution of a new Sub Court at Tiruchendur in Thoothukudi District.

Thiru. A.Philip Nicholas Alex, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, is transferred and posted as Sub Judge, Tiruchendur, in the above said newly sanctioned Court.

**HIGH COURT, MADRAS.
DATED: 06.03.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**

R.O.C.No.15847-A/2017/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru. A.Philip Nicholas Alex, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, transferred and posted as Sub Judge, Tiruchendur, in the newly sanctioned Court - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No.38 / 2017, dated : 06.03.2017.

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Thiru. A.Philip Nicholas Alex, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, who has been transferred and posted as Sub Judge, Tiruchendur, in the newly sanctioned Court, vide High Court's Notification cited above, is required to assume charge of the new post on 11.03.2017 F.N., (Saturday) without fail.

As the inauguration of the Sub Court at Tiruchendur in Thoothukudi District, is scheduled to be held on 11.03.2017 (Saturday) at 11.00.A.M., Thiru. A.Philip Nicholas Alex, is required to report to the Principal District Judge, Thoothukudi on 10.03.2017 A.N. without fail, in connection with the inauguration of the said newly sanctioned Court.

After assuming charge of the post of Sub Judge, Tiruchendur, Thiru. A.Philip Nicholas Alex, is also required to hold full additional charge of the post of Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, until further orders.

**HIGH COURT, MADRAS.
DATED: 06.03.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**